

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 6.3.2020

ORDER NO. 39 of 2020

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 268 of 2020 for **CESTAT, New Delhi** for the period from **11.3.2020 to 13.3.2020** as follows:

COURT	PERIOD	WORK ASSIGNED
Ms. Archana Wadhwa, Hon'ble Member (Judicial)	From 11.3.2020 to 13.3.2020	Single Member Bench Matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 6.3.2020

ORDER NO. 40 of 2020

Hon'ble President is pleased to partially modify the roster order no. 268 of 2020 for CESTAT, New Delhi as follows:

On **6.3.2020** Hon'ble Mr. Justice Dilip Gupta, President will do Chamber work.

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar